

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-501
IB-687/PB/2020
IA/977/2023

IN THE MATTER OF:

Allahabad Bank

....Applicant

Vs.

Mahamaya Exports Pvt. Ltd.

....Respondent

SECTION

U/s 7 IBC

Order delivered on 11.09.2023

CORAM:

**SHRI BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Ms. Reema Khorana, Mr. Vikash Kumar, Advs. with
Mr. Ashish Jindal, AR
Mr. Mohit Nandwani, Adv. in IA/977/2023
For the Respondent : Mr. Harshit Agarwal, Adv.

ORDER

List the matter before the Regular Bench on **13.10.2023**.

S/d-
(RAHUL BHATNAGAR)
MEMBER (T)

S/d-
(BACHU VENKAT BALRAM DAS)
MEMBER (J)